

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2018**

**Dated: 7<sup>th</sup> May, 2019**

**In the matter of :**

**The South Indian Sugar Mills Association (Tamil Nadu) .... Appellant(s)**  
**Vs.**  
**Tamil Nadu Electricity Regulatory Commission & Anr. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.08.2019.**

**PA/Court Master**

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